SCHEDULE 1

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF:

SHIVALIK MEDICO PRIVATE LIMITED

1.	**NAME OF THE CORPORATE PERSON**	SHIVALIK MEDICO PRIVATE LIMITED
2.	**DATE OF INCORPORATION OF CORPORATE PERSON**	13/04/1997
3.	**AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED**	REGISTRAR OF COMPANIES, DELHI (duly registered under Companies Act, 1956)
4.	**CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON**	U85110DL1997PTC086973
5.	**ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON**	A-179, SHIVALIK COLONY, MALVIYA NAGAR, NEW DELHI - 110017, India.
6.	**LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON**	12.10.2020
7.	**NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR**	**NAME:** MR. HARDEV SINGH **ADDRESS:** 101, PLOT NO. 6, LSC, VARDHMAN RAJDHANI PLAZA, NEW RAJDHANI ENCLAVE, DELHI- 110092. **EMAIL ADDRESS: singh_hardev@rediffmail.com** **TELEPHONE NUMBER:9810331425** **REG. NO.**: *IBBI/IPA-002/IP-N00177/2017-18/10449*
8.	**LAST DATE FOR SUBMISSION OF CLAIMS**	11.11.2020

HARDEV SINGH * IBBI/IPA-002/IP-N00177/2017-18/10449 * DELHI

Notice is hereby given that the Shivalik Medico Private Limited has commenced voluntary liquidation on **12th October 2020.**

The stakeholders of Shivalik Medico Private Limited are hereby called upon to submit a proof of their claims, on or before **11th November 2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Hardev Singh

Date:- 13.10.2020
Place:- Delhi

Name and Signature of the Liquidator
REG. NO.: IBBI/IPA-002/IP-N00177/2017-18/10449